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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	For hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. R. Krishnamoorthy  
94423 88179


for R2 & R3



② A.M. SORASABASAN  
K. S. MADIVELU  
94423-55070

ADVOCATE  
FOR PETITIONER

T. T. Indira  
9/2/2018

③   
NISHA KALYAN  
9916575700

ADVOCATE  
FOR RESPONDENT No. 1

9/2/2018

**ORDER**

Matter is listed for hearing today. Counsel for Petitioner is present. Counsel for R2 and R3 is present. Counsel for R1 is also present. Memo is filed on behalf of R1 for receipt of documents. Registry to verify and put up note. For hearing on the main petition, list it on 21.02.2018.

  
Member (T)

  
Member (J)